NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 74/241-242/NCLT/AHM/2016

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

Name of the Company:

Altaf Mohmadhabib Sareshwala & Ors

V/s.

M. H Valves Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 241, 242 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. BELA APRAJAPATT ADVOCATE PETITIONER Belo

2. SHREY DAVE ADVOCATE PETITEONER 5: Mine

3. Hardik P. Mohta Advorate Respondent Alechti

ORDER

Learned Advocate Ms. Bela Prajapati with Learned Advocate Mr. Shrey Dave i/b Learned Advocate Mr. B M Mangukiya present for Petitioner. Learned Advocate Mr. Hardik Mehta present for Respondent.

At request of petitioner Counsel.

List the matter on 06.09.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of August, 2017.